

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1077  
TO BE ANSWERED ON FEBRUARY 08, 2024  
PMAY FOR HOMELESS FAMILIES**

**NO.1077. SHRI JASWANT SINGH BHABHOR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has launched Pradhan Mantri Awas Yojana (PMAY) to provide houses to homeless families;**
- (b) if so, the details of the set targets;**
- (c) the number of families surveyed and the number of homeless families provided with houses in Dahod Parliamentary Constituency of Gujarat during the last three years;**
- (d) whether many families have been deprived of getting houses because of the drawbacks in survey conducted under PMAY for homeless families;**
- (e) whether the Government proposes to provide houses to these families by fixing a target for each year in future; and**
- (f) if so, the details thereof?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (f): Land' and 'Colonization' are State subjects. Schemes related to housing for urban poor in their respective areas are implemented by States/UTs. However, the Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries especially to Economically Weaker Section (EWS) families/households including homeless.**

**PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Implementation of the PMAY-U Scheme in States/UTs including assessment of demand, formulation of projects, selection of beneficiaries etc. are done by the respective State/UT Governments as per scheme guidelines.**

**Based on the project proposals submitted by States/ UTs, as on 29.01.2024, 118.63 lakh houses ,including 10.05 lakh houses in the State of Gujarat, have been sanctioned under PMAY-U, out of which 114 lakh have been grounded for construction; of which 80.02 lakh have been completed and delivered to beneficiaries. Details of houses sanctioned, grounded and completed during the last three years in Dahod Parliamentary Constituency in Gujarat is at Annexure.**

**PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.**

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**Annexure referred in reply to Lok Sabha Unstarred Q.No.1077 for 08-02-2024**

**Physical progress in Gujarat and in Dahod Parliament Constituency  
under PMAY-U**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Gujarat Since Inception</b>	<b>Dahod Parliamentary Constituency</b>	
			<b>Since Inception</b>	<b>During last three years (2020-23)</b>
<b>1</b>	<b>Houses Sanctioned (Nos)</b>	<b>10,05,204</b>	<b>6,099</b>	<b>2,634</b>
<b>2</b>	<b>Houses Grounded (Nos)</b>	<b>9,80,734</b>	<b>6,020</b>	<b>2,564</b>
<b>3</b>	<b>Houses Completed/delivered (Nos)</b>	<b>8,97,516</b>	<b>5,213</b>	<b>3,350*</b>

**\* Includes houses completed during the period which were sanctioned in preceding years.**

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